MANIPUR GAZETTE

E X T R A O R D I N A R Y
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OFFICE OF THE
SEKMAI MUNICIPAL COUNCIL
IMPHAL WEST, MANIPUR – 795136

N O T I F I C A T I O N

Awang Sekmai, the 4th December, 2025

No. 1/4/2021-SNP: In accordance with the provisions under Section 211(1) and 212 of Manipur Municipalities Act 1994, it is hereby notified for the information of the general public that Sekmai Municipal Council proposes to adopt "the Model Manipur Unified Building Bye-laws, 2024" which was notified by the government vide notification No. BBL-101/1/2022-MAHUD-MAHUD-Part(1) dated the 31st December, 2024 as "The Sekmai Municipal Council Building Bye-laws, 2025" from the date of notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of "The Sekmai Municipal Council Building Bye-laws, 2025" may be submitted so as to reach the Executive Officer, Sekmai Municipal Council, within 7 (Seven) days from the date of this notification. Objection(s)/suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the "The Sekmai Municipal Council Building Bye-laws, 2025" shall be available for inspection in the office of the undersigned during office hours on all working days. The same will also be available at the Town Planning Department website https://tpmanipur.mn.gov.in

CH. ANANDA ANGOMCHA,
Executive Officer,
Sekmai Municipal Council.

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Digitally signed by
Thingbaijam Binodkumar Singh
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